

not a fact that the State Governments and the authorities in charge of river valley projects have offered a mixed reception to the findings of the Study Group.

**DAMAGE CAUSED TO THE PROPERTY
OF POSTS AND TELEGRAPHS DEPARTMENT IN
GUJERAT REGION**

14. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what is the extent and amount of damage caused to the property of the Posts and Telegraphs Department by the recent floods in different areas of Gujerat, Surat, district of Kaira and Saurashtra;

(b) whether the telegraph and telephone communications in those areas were interrupted; if so, in how many days the normal communication was restored; and

(c) whether the programme of expansion, particularly granting of new telephone lines at places like Anand, Nadiad, linking up some of the -villages nearby has been upset as a result of the damage caused by floods?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : (a) The damages to the Telecommunication alignments were scattered in 16 regions. There was no appreciable damage to the buildings except some minor damages to the Olpad P. O. Building. The cost of repairs to these damages is Rs. 70,000 approximately.

(b) Yes. Most of the long distance telephone and telegraph circuits which were affected were restored soon after the floods subsided. The time taken for restoration of these circuits varied, according to the magnitude of the interruptions from less than a day to six days.

(c) No, except at Surat where the installation work, which is in progress in connection with the expansion, of the telephone system was held up on account of the floods.

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**BENEFITS TO AGRACULTURISTS BY
STATES**

15. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state whether it is a fact that agriculturists who do not fall in line and join a cooperative farming society are not likely to get the benefit of fertilizers, credit, etc., that is to be trippled to those who agree to join a co-operative farming society?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): No, Sir. Government will supply fertilizers, credit, etc. even to those cultivators who are not members of Co-operative Farming Societies. This facility will be given to them through Service Cooperatives which are being built up in the country.

**APPOINTMENT OF COLLEGE GIRLS IN THE
CENTRAL DAIRY IN NEW DELHI**

16. SHRI S. PANIGRAHI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether college girls have been employed as sales assistants in the Central Dairy Scheme in New Delhi;

(b) if so, how many have been so employed; and

(c) whether any protest has been received from any association in this connection; and if so, what action has been taken in the matter?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA) :

(a) Yes.

(b) 128 up to 14th November, 1959.

(c) No.

**STRIKE BY THE EMPLOYEES OF INDIAN
AIRLINES CORPORATION IN CALCUTTA**

17. SHRI S. PANIGRAHI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether the employees of the Indian Airlines Corporation in Cal-